

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.249/97

Monday, this the 17th day of February, 1997

C O R A M

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

V Krishnan, Fire Man,
Telephone Exchange, Njarackal,
Ernakulam District,
Eadayathu Parambil House,
Kaitharam, North Paravur,
Ernakulam District.

....Applicant

By Advocate Shri MR Rajendran Nair.

vs

The General Manager,
Telecom, Ernakulam.

....Respondent

By Shri James Kurian, Addl Central Govt Standing Counsel.

The application having been heard on 17th February, 1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant made a representation on 24.1.97 to the General Manager, Telecom, Ernakulam, stating that his junior one KV Jose has been appointed as a Phone Mechanic overlooking his superior claim and finding that this representation has not been responded to, he has filed this application for a declaration that he is entitled to be absorbed as Phone Mechanic in his turn and for a direction to respondent to absorb him as such with effect from the date his junior KV Jose was absorbed in December, 1996.

2. Though the representation has been made only on 24.1.97, the learned counsel appearing for respondent gracefully

contd.

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agreed that the respondent would consider the representation and the application may be disposed of with a direction to do so within a reasonable time.

3. In the result, the application is disposed of with a direction to respondent to consider the representation made by applicant on 24.1.97 (Annexure A.1) and pass a speaking order and communicate the same to applicant within a period of one month from the date of receipt of a copy of this order. No costs.

Dated the 17th February, 1997.

P. Venkatakrishnan
PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

A. Haridasan
AV HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE A

1. Annexure A1: True copy of the translation of representation dated 24.1.97 submitted by the applicant to the respondents

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